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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 212/9/NCLT/AHM/2017


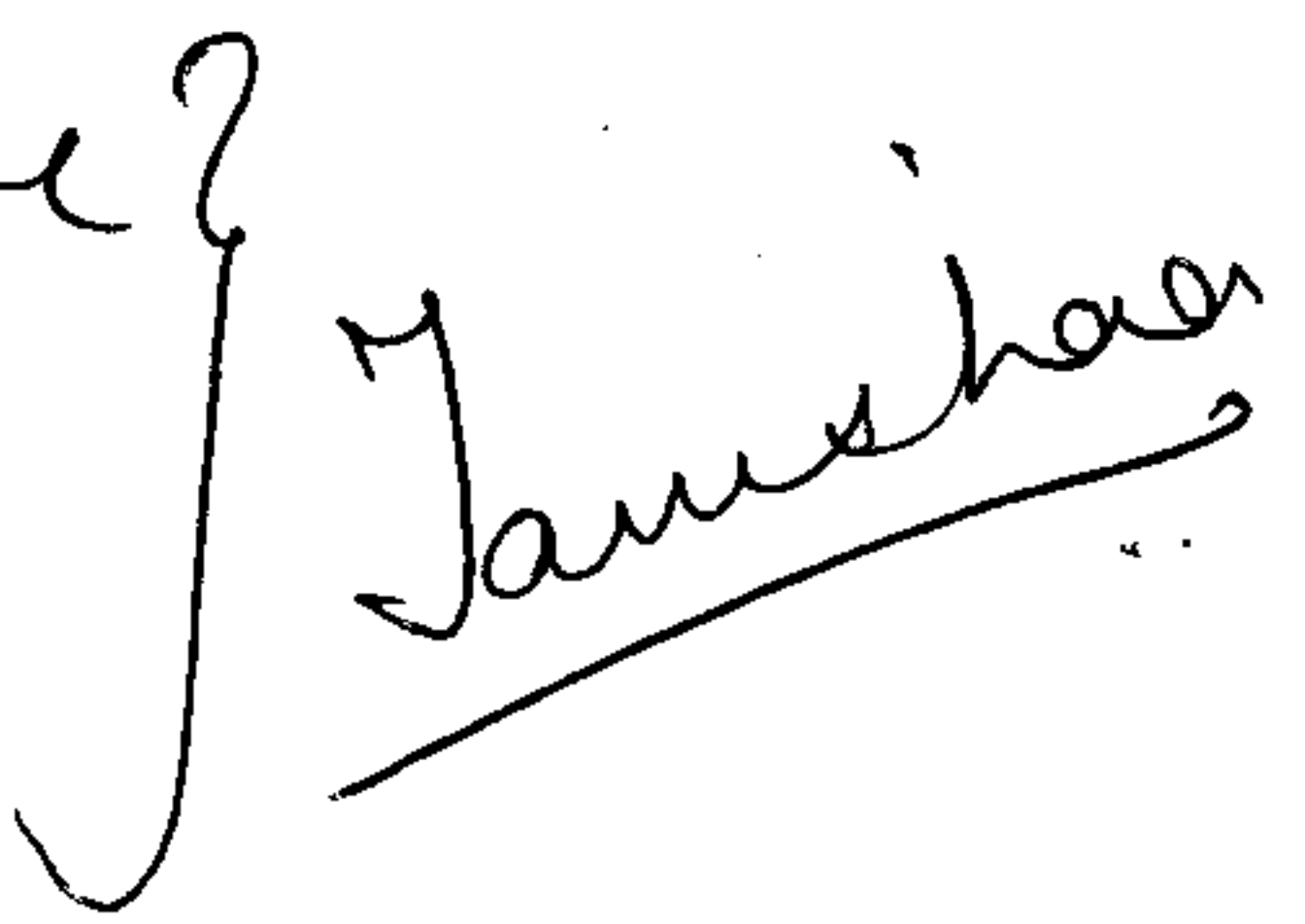
Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2018**

Name of the Company: Capt. Suneej Prashant Agarwal
V/s.
IRM Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE


1.	LALIT N. PATEL	ADVOCATE	RESPONDENT	
2.	Tanisha Khubchandani Krina Parekh for Arjun Sheth	Adv. Adv.	Petitioner?	

ORDER

Learned Advocate Ms. Tanisha Khubchandani with Learned Advocate Ms. Krina Parekh i/b Learned Advocate Mr. Arjun Sheth present for Operational Creditor/ Petitioner. Learned Advocate Mr. Lalit Patel present for Respondent.

At request of petitioner counsel.

List the matter on 28.02.2018 as a last chance.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 16th day of February, 2018.